

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3555
TO BE ANSWERED ON 11.08.2025

Disbursement of Funds to Chhattisgarh under CAMPA Scheme

3555. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of Compensatory Afforestation Fund Management and Planning Authority (CAMPA), date of its establishment, its objective and the amount collected by the Government under this rule so far, along with the annual figure of funds collected from each respective State/UT under CAMPA National Fund, year-wise;
- (b) the details of the utilization of CAMPA funds allocated to the States and Union Territories along with the States and concerned entities received the funds during the last five years, year-wise;
- (c) the details of the funds for distribution to the State of Chhattisgarh by CAMPA and the time by which the pending amount is likely to be disbursed, item-wise; and
- (d) whether the Government is considering to utilize the pending research CAMPA fund for Chhattisgarh to set up research, education, national institute, authority or centre of excellence in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) Compensatory Afforestation Fund (CAF) Act, 2016 was enacted by Parliament in year 2016 and came into effect on 30.09.2018. National Authority CAMPA have been constituted under section 8 of CAF Act, 2016. The CAF Act provides for the establishment of funds under the Public Accounts of India and the Public Accounts of each State/UT for crediting the monies received from the user agencies towards compensating the loss of forest land and ecosystem services compensatory afforestation, additional compensatory afforestation, penal compensatory afforestation, Net Present Value (NPV) especially the activities and all other amounts recovered from such agencies under the Forest (Conservation) Act, 1980. The details of fund collected by the State/UT during the last five years are enclosed at Annexure-I.

(b) to (d) The National Authority of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) has approved Annual Plan of Operation (APO) of State CAMPA as per the provisions of the Compensatory Afforestation Fund Act, 2016 and the Compensatory Afforestation Fund Rules, 2018. The details of State/UT wise fund allocated and utilised under the APO State/UT wise during the last five years are enclosed at **Annexure-II** and **Annexure-III**.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3555 DUE FOR REPLY ON DATED 11.08.2025 ASKED BY HON'BLE MEMBER SHRI BRIJMOHAN AGRAWAL REGARDING 'Disbursement of Funds to Chhattisgarh under CAMPA Scheme

Receipts from States/UTs from 2020-21 to 2024-25					(Rs. in crore)	
S. No.	States/UTs	Receipt during 2020-21	Receipt during 2021-22	Receipt during 2022-23	Receipt during 2023-24	Receipt during 2024-25
1.	Andaman Nicobar	0.54	15.03	9.11	12.31	0.34
2.	Andhra Pradesh	75.21	27.42	47.37	180.98	152.02
3.	Arunachal Pradesh	120.34	216.62	467.09	480.59	1,312.70
4.	Assam	7.26	18.63	106.90	95.95	137.40
5.	Bihar	42.41	53.90	223.85	53.24	50.30
6.	Chandigarh	0.14	0.09	-	-	0.30
7.	Chhattisgarh	85.01	139.55	470.62	470.75	551.81
8.	Dadar Nagar Haveli	1.04	1.48	15.12	3.95	0.34
9.	Daman & Diu	0.59	-	-	4.93	0.01
10.	Delhi	12.20	93.39	85.78	6.36	5.21
11.	Goa	32.94	159.43	39.49	36.91	15.05
12.	Gujarat	226.78	180.08	160.13	289.44	470.52
13.	Haryana	196.07	261.03	68.52	126.25	23.44
14.	Himachal Pradesh	55.71	180.60	721.22	133.85	109.52
15.	Jammu Kashmir	2.77	22.58	97.95	116.22	124.76
16.	Jharkhand	237.21	581.20	774.70	836.33	1,270.71
17.	Karnataka	90.93	245.79	194.79	493.13	124.03
18.	Kerala	8.57	13.05	6.92	7.52	8.81
19.	Ladakh	-	-	609.95	486.90	156.81
20.	Madhya Pradesh	339.22	260.03	4,301.75	746.02	1,217.73
21.	Maharashtra	38.23	199.07	473.98	350.16	508.46
22.	Manipur	-	109.74	80.65	72.32	172.22
23.	Meghalaya	9.83	16.20	27.79	9.05	17.66
24.	Mizoram	2.59	14.77	16.28	10.39	31.17
25.	Nagaland	-	-	-	-	-
26.	Orissa	648.87	519.28	991.31	655.62	915.65
27.	Pondicherry	-	-	-	-	0.01
28.	Punjab	78.71	159.61	153.21	41.54	68.20
29.	Rajasthan	41.80	209.46	67.75	119.06	227.09
30.	Sikkim	2.96	69.25	122.51	64.27	234.10
31.	Tamil Nadu	12.53	2.21	21.93	19.90	38.09
32.	Telangana	144.75	95.78	88.26	49.19	146.87
33.	Tripura	49.01	45.48	62.84	55.90	1.57
34.	Uttar Pradesh	169.56	147.18	220.85	219.79	119.08
35.	Uttarakhand	111.81	144.75	152.12	118.29	84.92
36.	West Bengal	9.29	197.44	27.07	129.42	4.76
	Total	2,854.87	4,400.14	10,907.81	6,496.50	8,301.62

ANNEXURE-II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3555 DUE FOR REPLY ON DATED 11.08.2025 ASKED BY HON'BLE MEMBER SHRI BRIJMOHAN AGRAWAL REGARDING 'Disbursement of Funds to Chhattisgarh under CAMPA Scheme

Approved Annual Plan of Operation from 2020-21 to 2024-25 (Rs. in crore)						
S. No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	2.13	NIL	10.97	6.7	10.42
2	Andhra Pradesh	330.82	325	224.09	226.75	253.6
3	Arunachal Pradesh	155.46	240.35	195.29	190.69	126.55
4	Assam	88.34	95.01	162.57	109.69	104.39
5	Bihar	238.76	106.84	115.42	37.88	65.18
6	Chandigarh	2.26	3.6	1.66	1.54	1.4
7	Chhattisgarh	1347.02	1500.76	688.46	471.21	401.69
8	Dadra and Nagar Haveli, Daman & Diu	NIL	NIL	NIL	NIL	NIL
9	Delhi	19.55	16.15	33.93	47.15	34.55
10	Goa	32.68	21.55	36.53	31.28	29.56
11	Gujarat	240.69	200	205.4	250.02	310.5
12	Haryana	203.95	317.59	270.68	69.03	120.83
13	Himachal Pradesh	158.38	138.1	190.23	185.14	184.52
14	Jammu & Kashmir	184.33	269.97	312.69	370.55	180.18
15	Jharkhand	376.56	437.62	764.85	412.14	654.62
16	Karnataka	212.94	321.09	270.98	313.89	288.06
17	Kerala	15.78	25.13	17.26	9.06	8.93
18	Ladakh	NIL	NIL	NIL	60.55	76.94
19	Madhya Pradesh	860.93	713.46	889.84	1070.6	1398.42
20	Maharashtra	599.32	688.27	708.11	597.57	730.65
21	Manipur	27.79	25.09	22.59	20.26	27.36
22	Meghalaya	33.97	36.4	26.67	30.91	24.75
23	Mizoram	32.66	18.08	16.74	14.6	22.77
24	Odisha	773.39	901.03	1191.31	948.04	1112.93
25	Punjab	177.85	218.06	203.01	257.1	125.94
26	Rajasthan	280.7	286.7	249.19	286.49	198.44
27	Sikkim	75.49	71.32	69.82	79.95	44
28	Tamil Nadu	66.62	NIL	38.22	44.15	35.27
29	Telangana	483.78	752.71	772.65	455.3	386.8
30	Tripura	21.51	35.24	52.9	85.77	61.87
31	Uttar Pradesh	442.01	586.89	344.08	172.04	155.57
32	Uttarakhand	353.64	726.88	320.15	383.82	335.37
33	West Bengal	74	58.3	52.83	79.4	63.51
Total		7913.31	9137.19	8459.12	7319.27	7575.57

ANNEXURE-III

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3555 DUE FOR REPLY ON DATED 11.08.2025 ASKED BY HON'BLE MEMBER SHRI BRIJMOHAN AGRAWAL REGARDING 'Disbursement of Funds to Chhattisgarh under CAMPA Scheme

S. No.	State/UT	Fund Utilized 2020-21 to 2024-25				
		(Rs. in crore)				
		2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	0.16	NIL	4.22	2.38	6.88
2	Andhra Pradesh	60.96	121.1	82.51	146	129.93
3	Arunachal Pradesh	198.9	242.28	189.27	183.23	183.23
4	Assam	21.68	21.45	130.55	116.35	91.14
5	Bihar	183.206	0.167	77.69	29.59	60.57
6	Chandigarh	0	5.14	1.6158	0	2.50
7	Chhattisgarh	651.64	855.55	895.59	873.52	304.92
8	Dadra and Nagar Haveli, Daman & Diu	NIL	NIL	NIL	NIL	NIL
9	Delhi	0	4.15	11.94	8.93	11.3
10	Goa	23.39	17.75	12.18	28.87	26.46
11	Gujarat	169.85	168.8	169.99	226.76	309.99
12	Haryana	125.31	213.49	138.67	59.21	79
13	Himachal Pradesh	119.48	94.77	97.01	61.55	105.56
14	Jammu & Kashmir	112.61	127.73	177.93	148.29	153.67
15	Jharkhand	214.92	240.98	316.49	213.04	275.78
16	Karnataka	170.48	299.99	269.37	288.52	233.54
17	Kerala	10.88	16.032	8.241	4.728	7.198
18	Ladakh	NIL	NIL	NIL	39.7	0
19	Madhya Pradesh	475.65	561.18	729.38	937.52	1245.67
20	Maharashtra	236.58	422.43	399.91	421.15	530.05
21	Manipur	27.79	25.09	22.59	20.26	27.36
22	Meghalaya	18.53	38.13	8.71	17.79	18.63
23	Mizoram	9.24	29.42	16.14	7.56	5.71
24	Odisha	674.98	841.67	931.1	833.87	1015.64
25	Punjab	128.57	167.82	129.81	116.63	94.38
26	Rajasthan	186.45	182.12	209.19	242.35	198.44
27	Sikkim	62.9	67.77	67.77	55.81	35.08
28	Tamil Nadu	NIL	NIL	25.94	NIL	19.68
29	Telangana	378.35	488.98	430.55	237.28	178.4
30	Tripura	17.72	24.35	34.9	32.52	40.66
31	Uttar Pradesh	252.19	362.06	231.74	166.9	146.71
32	Uttarakhand	252.62	375.43	226.01	237.01	302.88
33	West Bengal	8.25	12.92	18.93	47.3	42.678
Total		4793.286	6028.749	6065.937	5804.618	5883.63
